



File No. 10/03/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi- 110003  
दिनांक / Dated: 18<sup>th</sup> May 2023

**ORDER**

Hon'ble Member (J) Shri Praveen Gupta is on leave from 12.06.2023 to 16.06.2023 & Hon'ble Member (T) Shri Ashish Verma is on leave for 05.06.2023 to 16.06.2023.

There shall be Special Bench at NCLT Allahabad from 05.06.2023 to 16.06.2023 to attend to the matters listed before Hon'ble Member (J) Shri Praveen Gupta and Hon'ble Member (T) Shri Ashish Verma. The Special Bench shall comprise of:

**Special Bench at NCLT, Allahabad (First Half) from 05.06.2023 to 09.06.2023**

1. Hon'ble Member (J) Shri Praveen Gupta
2. Hon'ble Member (T) Shri Ajai Das Mehrotra

Hon'ble Member (T) Shri Ajai Das Mehrotra shall first take up the matters of the Special Bench (NCLT Allahabad) and then attend to matters of their own Division Bench (NCLT Ahmedabad- Court No. II) as per Hon'ble Member's convenience.

**Special Bench at NCLT, Allahabad from 12.06.2023 to 16.06.2023**

1. Hon'ble Member (J) Shri Shammi Khan
2. Hon'ble Member (T) Shri Ajai Das Mehrotra

Hon'ble Member (J) Shri Shammi Khan and Hon'ble Member (T) Shri Ajai Das Mehrotra shall take up the matters of NCLT Allahabad as per their convenience.


The Special Bench shall attend the matters through Video Conference.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in modification of Order of even number dated 07.12.2022 from 05.06.2023 to 16.06.2023 only.

Any inadvertent error may be brought to the attention of the undersigned.

This issues with the approval of Hon'ble President, NCLT.

  
(Kamal Sultanpuri)  
Joint Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.